

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-543**  
CP No-146/241- 242/ND/2019

**IN THE MATTER OF:**

Nugreen Energy Pvt Ltd  
V/s  
Isith Prakash Gangooly

....Applicant

....Respondent

**SECTION**

U/s 241-242

**Order delivered on 08.04.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Vaibhav Mishra

**ORDER**

Petitioner as well as respondent are directed to file short written synopsis before the next date of hearing. List the matter after a week along with CP No. 124/241-242/ND/2019 on **20.04.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/- 21

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**